

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

STARRED QUESTION NO:338  
ANSWERED ON:13.02.2014  
ULTRA MEGA POWER PROJECTS  
Bali Ram Dr. ;Maadam Shri Vikrambhai Arjanbhai

**Will the Minister of POWER be pleased to state:**

- (a) whether the Government has revised or proposes to revise the Standard Bidding Documents (SBDs) for Ultra Mega Power Projects (UMPPs);
- (b) if so, the details thereof along with the reasons therefor;
- (c) the extent to which the objectives of such revision in SBD would be helpful or likely to benefit the UMPPs;
- (d) the time by which the bidding process of each of the UMPPs is likely to be finalised; and
- (e) the other steps being taken for the speedy implementation of the UMPPs, project-wise?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER ( SHRI JYOTIRADITYA M. SCINDIA )

(a) to (e) : A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF STARRED QUESTION NO. 338 TO BE ANSWERED IN THE LOK SABHA ON 13.02.2014 REGARDING ULTRA MEGA POWER PROJECTS.

(a) : Yes, Madam. The Standard Bidding Documents (SBDs) for Ultra Mega Power Projects (UMPPs) have been revised w.e.f. 20th September, 2013 with the approval of Empowered Group of Ministers (EGoM) in consultation with various stakeholders.

(b) & (c) : The Standard Bidding Documents for UMPPs have been revised to provide a comprehensive policy and regulatory framework necessary for addressing the complexities of Public Private Partnerships (PPPs), while balancing the interests of utilities and investors. Through these documents, a contractual framework has been provided which addresses the issues of generation projects of ultra-mega size, balancing the risks of all the stakeholders in such a way that there are sufficient incentives for lower tariffs necessary for accelerating growth and making electricity affordable for all the consumers.

(d) & (e) : After revision of SBDs, bidding process for two UMPPs (Bedabahal UMPP in Odisha and Cheyyur UMPP in Tamil Nadu) has been started. Requests for Qualification (RfQ) for both the projects have been issued on 25.9.2013 and 26.9.2013 respectively. Requests for Proposal (RfP) has also been issued on 27.12.2013. The bid due date for the projects is 26.02.2014. The sites have been identified for setting up of other UMPPs at the following locations:

- i) In Sarguja district, Chhattisgarh.
- ii) At Bijoypatna in Chandbali Tehsil of Bhadrak district for coastal location in Odisha.
- iii) At Narla & Kasinga sub division of kalahandi district for inland location in Odisha.
- iv) At Husainabad, Deoghar Distt, Jharkhand.
- v) At Kakwara in Banka Distt, Bihar.
- vi) At Niddodi village in Karnataka.

The sites in Tamil Nadu and Gujarat for their second UMPPs are being examined by CEA/PFC. Bidding process for above proposed projects will be started after making coal arrangements and completion of all other preparatory activities.

Four UMPPs, namely, Sasan in Madhya Pradesh, Mundra in Gujarat, Krishnapatnam in Andhra Pradesh and Tilaiya in Jharkhand have already been awarded to the identified developers so far. All the 5 Units of Mundra UMPP have been commissioned and first two units (2x660 MW) of Sasan UMPP have been commissioned. Project-wise & State-wise details of each UMPP is annexed at Annex. The Joint Monitoring Committees (JMCs) consisting of Members of the Central Electricity Authority (CEA) & procurers have been set up for regular monitoring of awarded projects.

